

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.05.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:00 AM

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4018 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	SGN Universal Construction Co. Pvt. Ltd. Vs. Bhuvan Madan Interim Resolution Professional/ Resolution Professional Jai Prakash Associates Limited	Rishi Jaiswal

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